

High Court of Jharkhand, Ranchi

Office Order No. 846 /Accts

Dated: 17/ 03/2020

The Court has been pleased to direct that on and from 18.03.2020, the Judicial and Non Judicial Sections, Court Office will work at its half strength.

The Section Officer shall make roster of half of the Assistants of their respective Sections who will come to the Court on alternate days. Matter of a particular Assistant shall be listed by him, if ordered, on the date when he will be on duty.

None of the officers, staff shall leave the jurisdiction of Ranchi District without prior permission of the Competent Authority.

The Judicial Officers of the Registry shall remain present on each working days.

The Registrar (Establishment) in co-ordination of the Court Officer shall ensure the cleanliness of the entire Court premises which shall be monitored by the Registrar General.

All the Section Officers and Senior Officers above the rank of Section Officer shall remain present.

Ingress and egress shall be restricted to Gate No. 3 for all the officers and Staff, Lawyers and litigants.

Oath Commissioner shall hold his office near the space provided by the Court Officer for affidavit and notary purpose near Bank of India.

All Canteens and Kiosks shall remain closed till further orders.

Sd/-

(Ambuj Nath)
Registrar General